

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No. 950 of 2021

-----  
Umesh Ram @ Umesh Kumar Das & others --- --- Petitioners  
**Versus**  
The State of Jharkhand --- --- Opp. Party

---  
**CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH**

---  
For the Petitioners: Mr. A.K. Rashidi, Advocate  
For the State: Mr. Vineet Kr. Vashistha, A.P.P.

04/ 17.04.2021 Counter affidavit has been filed by the learned A.P.P in the drop box today itself. Let it be placed on record by the next date.

Let the matter be listed on next Friday (23.04.2021).

Interim order dated 12.03.2021 shall continue till the next date.

(Aparesh Kumar Singh, J)

Ranjeet/